

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/105//2016  
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR  
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) S. VENKATESH

Respondent - 1

S. Venkatesh

2) V. Hari Kumar  
for Respondent

for Respart 3 & 4

V. Hari Kumar

Puuti Mohan

for Petitioner

Puuti Mohan

ORDER

Counsel for Petitioner present. Counsel for R2, R3 and R4 present and submitted that mediation process is in progress and prayed for time to report the outcome of the same. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

← Sd/-  
MEMBER (JUDICIAL)